

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH
NEW DELHI

C. P. NO.
CA. NO. 16/286/2015

PRESENT: SMT. INA MALHOTRA
Hon'ble Member (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 10.04.2017**

NAME OF THE COMPANY: M/s. Sunrise Liquidity Ltd

SECTION OF THE COMPANIES ACT: 621A

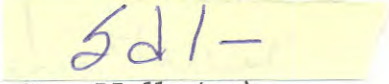
<u>S.NO.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
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Present: Mr. Ashish Aggarwal for SEBI.

ORDER

Ld. Counsel appearing for SEBI opposes the applicant's prayer for compounding.

None is present on behalf of the petitioner. In view of the same, this application is Dismissed in default.


(Ina Malhotra)
Member Judicial